

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-204**  
IB-912/ND/2020

**IN THE MATTER OF:**

Techno Strips and Tubes Pvt Ltd

Vs.

Emkay Automobile Industries Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 29.09.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

For the Respondent

: Mr. Rajesh Kumar Loomba CS

:

**ORDER**

Even on the second call, we are unable to hear the Counsel for the petitioner, therefore, the present case is adjourned for 09.10.2020.

- Sd -

**(K.K. VOHRA)**  
**MEMBER (T)**

- Sd -

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**